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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU HELD ON \_\_\_08.02.2017.

PRESENT:

SHRI RATAKONDA MURALI, MEMBER (J) AND

DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER

CP 36/16

PETITION NUMBER

TP 157/17

NAME OF THE PETITIONER (S) :

JAI GURU NANA VINCOM PVT. LTD.

NAME OF THE RESPONDENT (S):

**UNDER SECTION** 

391/394

S.NO. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

&

PHONE NUMBER

REPRESENTATION BY WHOM

CS THIRUPAL GORIGE

PCS

Jer pelitiencs

9448784064

Shri Thirupal Gorige, PCS, filed his authorisation given by the Company to appear on behalf of the Company. He is directed to file 2 sets of copies.

Notice to OL, RD and ROC. Posted to 30.03.2017.

MEMBER (J)

MEMBER (T),